GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:1441 ANSWERED ON:14.07.2009 SHARING OF RISK INCURRED IN HIGHWAY PROJECTS Rao Shri Sambasiva Rayapati

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the road developers have recently urged the Government to share the risk and/or loss associated with the development of highway projects; and
- (b) if so, the details thereof and the action taken by the Government on the proposals?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH)

(a)to (b) Sharing of risks in development of highways undertaken on Public Private Partnership basis is governed in accordance with the framework of Concession Agreement. Highway developers have inter alia raised the issue of factoring in measures to offset high input cost fluctuation which, however, is required to be anticipated and built in by the concessionaire in his bid for PPP projects.